

सरकारी विज्ञापन

४१३. श्री कि० पटनायक : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय भाषाओं के समाचार-पत्रों को सरकारी विज्ञापन देने के नियमों में कोई परिवर्तन होने जा रहा है; और

(ख) यदि हाँ, तो उनका व्यौरा क्या है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री शाम नाथ) : (क) और (ख). भारतीय भाषाओं के समाचार पत्रों को सरकारी विज्ञापन देने के लिए कोई औपचारिक नियम नहीं बनाये गये हैं ।

Rural Housing

{ Shri Sivamurthi Swamy:
414. { Shri R. S. Tiwary:
{ Shri D. C. Sharma:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) how much amount has been actually spent for rural housing works in the country during the First and the Second Five Year Plans State-wise, if available;

(b) how much fund has been allotted in the Third Five Year Plan, State-wise; and

(c) how much amount has been allotted for 1962-63, State-wise?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) and (b). A statement showing the Central assistance drawn by each State Government during the Second Plan period and the funds allotted to it for the Third Plan period, under the Village Housing Projects Scheme, is laid on the Table. [See Appendix I, annexure No. 48]. The Scheme was introduced only during the Second Plan period.

(c) The allocation of Central assistance to be made to State Governments for the current financial year under the various Schemes, including the Village Housing Projects Scheme, has not yet been determined.

रेडियो स्टेशन

४१५. श्री बागड़ी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में कितने रेडियो स्टेशन हैं और उन में कितने कर्मचारी कार्य करते हैं; और

(ख) उन में से कितने अनुसूचित जातियों के और कितने अनुसूचित आदिम जातियों के हैं ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री शाम नाथ) : (क) और (ख). सूचना इकट्ठी की जा रही है और यथा समय सभा की मेज पर रख दी जायेगी ।

Wages of Hubli Co-operative Cotton Mill Workers

416. **Shri Mohsin:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it has come to the notice of Government that the wages paid to workers in the Co-operative Cotton Mills Hubli (Mysore State) are extremely low as compared to the wages paid in any other textile Mill in the State;

(b) whether the recommendations of the Textile wage Board will be made applicable to Co-operative Cotton Textile Mills also?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Information regarding wages paid in individual mills is not available.

(b) The recommendations are already applicable to co-operative cotton textile mills unless they are